

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
STARRED QUESTION NO. 4714**

TO BE ANSWERED ON Friday, March 23, 2018/Chaitra 2, 1940 (Saka)

Financial Status of Andhra Pradesh

4714. SHRI M. RAJA MOHAN REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Andhra Pradesh is financially deficit State and not in a position to complete or take up urgent projects for the benefit of the residual State and if so, the details thereof; and
- (b) whether the Central Government has asked the State Government of Andhra Pradesh to submit the details of expenditure incurred on projects and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)

(a): No. The Central Government under purview of Andhra Pradesh Reorganisation Act, 2014 has provided an amount of Rs. 3980 crore against identified resource gap of Rs.4118 crore for the year 2014-15 as "special assistance" to the State to address the issue of the resources, deficit budget etc.. In addition, revenue deficit grant of Rs.15,969 crore has till date been provided to the State of Andhra Pradesh against the Post Devolution Revenue Deficit Grant (PDRDG) of Rs.22,212 crore as recommended by 14th Finance Commission for the award period (2015-20).

(b): Yes. The Central Government has sought information on year wise expenditure on various Centrally Sponsored Schemes.
